

आधार और देशी अनुसन्धान तथा तकनालोजी के विकास की आवश्यकता को देखते हुए इसे प्रयास मात्रा में नया रूप दिया गया है। विदेशी सहयोग प्रस्तावों की स्वीकृति में अब न केवल अधिक अयनात्मकता बरती जा रही है बरन् इस के लिए विशिष्ट तथा स्पष्ट मार्गदर्शी सिद्धान्तों का निरूपण किया गया है। तकनीकी सहयोग के करार अब सामान्यतः उत्पादन प्रारम्भ होने से 5 वर्ष की अवधि के लिए स्वीकृत किए जाते हैं ताकि भारतीय एकक इस जानकारी को यथा शीघ्र ग्रहण कर सकें तथा भारतीय उत्पादनकारी एककों को अपने अनुसन्धान तथा विकास सुविधाओं की स्थापना के लिए प्रोत्साहन मिले। भारतीय परामर्शदात्री सेवाओं का अधिकतम उपयोग करने के उद्देश्य से विदेशी परामर्शदात्री सेवाओं की अनुमति केवल उन्हीं क्षेत्रों में दी जाती है, जिन में भारतीय परामर्शदात्री सेवाएं उपलब्ध नहीं हैं। वहाँ भारतीय परामर्शदात्री सेवाओं के प्रतिरिक्त विदेशी परामर्शदात्री सेवाएं आवश्यक हो तो उसमें यह शर्त लगा दी जाती है कि ऐसी परियोजनाओं में भारतीय परामर्शदात्री को भी सम्बद्ध किया जाए और यह नियम होना चाहिए कि ऐसी परियोजनाओं में भारतीय परामर्शदाता परामर्श हेतु प्रमुख अभिकरण हो।

Demand for a Divisional Office at Rangiya Jn. (N. E. F. Railway)

818. SHRI. HEM BARUA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a deputation on behalf of the citizens of Rangiya (Assam) waited upon him during the recent visit to Gauhati and apprised him of the demand for a Railway Division at Rangiya; and

(b) if so, his reaction to the demand ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) Yes.

(b) A new division at Rangiya could perhaps start functioning from 2nd October, 1971 subject to the condition that suitable land is made available by the Government of Assam in time.

Broad Gauge Line to Dibrugarh N. E. F. (Rly.)

319. HEM BARUA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have decided to extent the North-East Frontier Railway Board Gauge Railway line to Dibrugarh in Assam; and

(b) if so, the details of the project ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). The conversion of the Bongaigaon-Gauhati Metre Gauge section into Broad Gauge has been included in the Railways' Perspective Plan on gauge conversion to be implemented in the next ten years or so. Surveys for this conversion have already been carried out and the reports thereof are at present under examination of the Railway Board. A decision regarding the conversion will be taken after the examination has been completed. Actual conversion of the section is also dependant upon the priority this work will merit *vis-a-vis* other conversion proposals and the availability of funds. There is no proposal at present under consideration to extent the B. G. line upto Dibrugarh. This will arise only if and when a decision is taken regarding the extension of the B. G. line upto Gauhati in the first instance.

Increase in Prices of Cycles

320. SHRI HEM BARUA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that Govern-

ment had given a warning to the manufacturers of cycles not to increase the prices of cycles;

(b) if so, when this warning was issued;

(c) whether it is also a fact that Government have granted an increase in the prices of cycles; and

(d) if so, the reasons that prevailed upon Government to withdraw the threat and grant increase in the prices of cycles ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). In May, 1969, the industries was cautioned not to increase the price of cycles without prior consultation with Government.

(c) An increase in the prices of cycles was allowed in June, 1970.

The increase in the price of bicycles was allowed after—

- (i) obtaining the Report of Cost Accounts Branch of the Ministry of Finance, and
- (ii) taking into account increase in prices of bought-out components and raw materials like steel, a de-controlled item, Nickel, etc,

Lowering of the age for Franchisee

321. SHRI HEM BARUA :
 SHRI RAM SEVAK YADAV :
 SHRI S. M. KRISHNA :
 SHRI YAMUNA PRASAD
 MANDAL :
 SHRI RABI RAY :
 DR. SUSHILA NAYAR :
 SHRI RAM GOPAL
 SHALWALE :

SHRI JAGANNATH RAO
 JOSHI :

SHRI SHARDA NAND :
 SHRI SURAJ BHAN :
 SHRI BRIJ BHUSHAN LAL :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government have taken a note of the recent right to vote given to persons of 18 years in the U. K.;

(b) whether Government have also noted the recent move of the Government of U. S. A. to grant similar right to the U. S. citizens of 18 years; and

(c) if so, whether Government have any plans to reduce the age limit for exercising vote from 21 to 18 years and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANNATH RAO) : (a) Yes, Sir.

(b) Yes, Sir,

(c) No, Sir. Government do not consider that any change in this behalf is necessary for the present.

Delay in Shifting of Industries from Non-Conforming to Conforming Areas by Delhi Administration

322. SHRI V. NARASIMHA RAO : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Audit report has revealed that complacency on the part of the Industries Department of the Delhi Administration has delayed the shifting of industries from non-conforming to conforming areas;

(b) whether the Department has failed to take any action against those industries